## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

## MISCELLANEOUS APPLICATION NO.170/00190/2019

IN

ORIGINAL APPLICATION NO.170/00399/2018

DATED THIS THE 10th DAY OF APRIL, 2019

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

A. Francis Royan

....Applicant

(By Advocate Shri P. Kamalesan)

V/s.

Union of India, Represented by Secretary, Ministry of Information 'A' Wing, Sastry Bhavan, New Delhi – 110001 and 4 ors.

....Respondents

(By Shri S. Sugumaran ... ACGSC)

## ORDER (ORAL)

## HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. MA has become infructuous on release of the amount. Therefore, MA.190/2019 is dismissed as infructuous.

(CV. SANKAR ) MEMBER (A) (DR. K.B. SURESH) MEMBER (J)

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